### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 234

## TO BE ANSWERED ON THE 19<sup>TH</sup> NOVEMBER, 2019/ KARTIKA 28, 1941 (SAKA)

### DETENTION CAMP FOR FOREIGNERS

234. SHRI ABDUL KHALEQUE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any detention camp for foreigners in any State other than Assam;

(b) if not, the reasons for setting up of detention camps in Assam only;

(c) the number of detention camps in Assam; and

(d) the number of foreigners residing in the detention camps along with their nationalities, Camp-wise?

#### ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b): Detention Centres are set up by State Governments/UT Administrations as per their requirement to detain illegal migrants/foreigners who have completed their sentence pending their deportation to their native country. At persent, detention centres have been setup only in the state of Assam.

(c) & (d): As on 13.11.2019, a total of 1043 Nos. of foreigners are residing in06 (six) Detention Centres in Assam. The Camp wise and nationality wisedetails of these foreigners are as under:

# LS.US.Q.NO. 234 FOR 19.11.2019

Detention Centre	Total detenues	Nationality	
Contro	detendes	Bangladeshi	Myanmarese
Goalpara	229	227	02
Kokrajhar	156	156	-
Silchar	74	68	06
Dibrugarh	40	40	-
Jorhat	203	203	-
Tezpur	341	331	10
Total	1043	1025	18

\*\*\*\*\*